

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 111/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “400/220 kV Khandwa Sub-station and LILO of 400 kV D/C Itarsi-Dhule Transmission Line at Khandwa” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 110/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “400 kV S/C Vindhyachal-Korba Ckt-II along with associated bay equipment at Vindhyachal and Korba” under “Korba Vindhyachal Transmission System” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 96/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Asset under “LILO of Kolaghat-Rengali 400 kV S/C line at Baripada and establishment of new 400/220/132 kV Sub-station at Baripada” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 109/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Asset under “LILO of Bongaigaon-Malda at Siliguri and Sub-station at Siliguri (New)” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others (Eastern Region)

Petition No. 107/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Asset (A) LILO of Nagarjunasagar-Gooty 400 kV S/C line at Kurnool (New) Sub-station, (B) Kurnool (New)-Kurnool (APTRANSCO) 400 kV D/C quad line, (C) Establishment of new 765/400 kV Sub-station at Kurnool with 2x1500 MVA transformers, (D) Extension of Kurnool (APTRANSCO) Sub-station and (E) 1x240 MVAR bus reactor at Kurnool (New) Sub-station under “Transmission System associated with Krishnapatnam UMPP Part-C1” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Petition No. 97/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for Asset under “315 MVA Transformer at Jeypore Sub-station along with associated bays” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 24/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Assets under “Eastern Region Strengthening Scheme – II (ERSS-II)” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 94TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Asset under “400 kV D/C Talcher-Meramundali Transmission Line” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 95/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Asset under “400 kV S/C Meramundali-Jeypore Transmission Line alongwith extension of Meramundali and Jeypore Sub-stations” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 123/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “400 kV D/C Dhauliganga HEP-Bareilly (UPPCL) Transmission Line along with its associated bays at Bareilly (UPPCL)” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 121/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for Assets under “Split Bus Arrangement and



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Reconfiguration/Shifting of Terminating Lines at Raipur 400 kV Sub-station” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 9 Others

Petition No. 120/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Special Protection Scheme for Rihand-Dadri HVDC Bi-pole and Gorakhpur-Muzzafarpur 400 kV line” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 119/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Combined Asset under transmission system associated with 220 kV System Strengthening Scheme in UP” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)

Petition No. 118/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under “Unchahar-III Transmission System” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Petition No. 128/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Special Energy Meters” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 133/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Assets under “System Strengthening Scheme in Singrauli-Vindhyachal corridor” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 125/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Combined Asset: 400 kV D/C Twin Conductor Kanpur-Ballabgarh Transmission Line along with its associated Bays; and 40% FSC at Ballabgarh on 400 kV D/C Kanpur-Ballabgarh Transmission Line” covered under “Northern Region System Strengthening Scheme-IX” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 227/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Combined Asset consisting of Asset-I: 315 MVA, 400/220/33 kV 3-phase Spare ICT at Raipur Sub-station; Asset-II: 315 MVA, 400/220/33 kV 3- Phase Spare ICT at Pune Sub-station; Asset-III: 420 kV, 80 MVAR 3-Phase Shunt Reactor at Wardha Sub-

Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

station; Asset-IV: 315 MVA, 400/220/33 kV 3-Phase Spare Transformer at Dehgam Sub-station; Asset-V: 315 MVA, 400/220/33 kV 3-Phase Spare Transformer at Jabalpur; Asset-VI: 400 kV, 125 MVAR 3-Phase Spare Reactor at Itarsi under “Provision of Spare ICTs and Reactors” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 183/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Combined Asset associated with System Strengthening Scheme in Uttaranchal” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 181/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Asset under “Expansion/ Upgradation of SCADA/EMS System of SLDCs System” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 228/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “125 MVAR Bus Reactor at 400/220 kV Rajgarh Sub-station along with associated Bays at Rajgarh” under “Installation of 125 MVAR Bus Reactor at 400 kV Rajgarh Sub-station” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 229/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Combined Asset comprising of 400 kV D/C Ranchi-Sipat Transmission Line with associated bays at Ranchi and Sipat Sub-stations and 40% FSC on 400 kV Ranchi-Sipat Transmission Line at Ranchi Sub-station under Kahalgaon-II, Phase II Transmission System” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 13 Others

Petition No. 20/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Assets under “Provision of Spare ICTs and Reactors for Eastern, Northern, Southern and Western Regions” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Petition No. 230/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under “Provision of 400 kV bays at Shujalpur for Part ATS of RAPP 7&8” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Petition No. 220/TT/2025

- Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Assets under "Transmission System associated with Rihand Stage-II" in the Northern Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 2/TT/2025

- Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under "400 kV D/C Raipur-Chandrapur (Bhadrawati) Transmission Line including bay extensions at Raipur and Bhadrawati Sub-stations" in the Western Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 56/TT/2025

- Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the "Combined Asset comprising of Asset-I: Extension of 400/220 kV Kolhapur (MSEB) Sub-station, Asset-II: 220 kV D/C Vapi-Magarwada Transmission Line along with associated bays and Asset-III: 220 kV D/C VapiKhardpada Transmission Line along with associated bays) under WRSS-III Transmission System" in the Western Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 8 Others

Petition No. 212/TT/2025

- Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

the Combined Assets under "Northern Region System Strengthening Scheme-V" in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 231/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under "WRSS XI Scheme" in the Western Region".

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 223/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the assets under "Korba III Transmission System" in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 224/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the "Combined Asset consisting of (i): 765 kV S/C Bina-Gwalior Transmission Line; (ii) 315 MVA, 400/220/33 kV ICT-I along with associated bays at Gwalior Sub-station; (iii): LILO of 400 kV S/C Korba-Raipur line at Bhatapara Sub-station along with associated bays; (iv): 400 kV Khandwa Rajgarh Circuit-II along with associated bays and 765/400 kV ICT-III at Seoni Sub-station; (v): 400 kV Khandwa-Rajgarh Circuit-I along with associated bays and 63 MVAR Bus Reactor at Bina Sub-station, Asset-II: 400 kV ICT-II at Gwalior Sub-station; and Asset-III: 400/220 kV ICT-II at



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Bhatapara Sub-station” under “Sipat-II Transmission System” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 148/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset consisting of Asset-I: Ckt-III of 400 kV D/C Vindhyachal-Satna Transmission Line alongwith associated bays; Asset-II: 400/220 kV, 315 MVA ICT-II at Satna Sub-station; Asset-III: Ckt-IV of 400 kV D/C Vindhyachal-Satna line along with associated bays; Asset-IV: LILO of 400 kV Satna-Bina Ckt-I & II at Bina (POWERGRID) Sub-station; Asset-V: Circuit IV of 400 kV D/C Satna-Bina Transmission Line; Asset-VI: Circuit III of 400 kV D/C Satna-Bina Transmission Line; Asset-VII: LILO of 400 kV D/C Raipur-Rourkela Transmission Line alongwith associated bays; Asset-VIII: 400/220 kV, 315 MVA ICT-II along with associated bay equipment at Raigarh Sub-station under “Vindhyachal-III Transmission System” in the Western Region

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 225/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under “Transmission System associated with Neyveli Lignite Corporation – II (NLC-II) Expansion Project” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Petition No. 232/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “220 kV Anta Transmission System” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Petition No. 135/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Sub-Load Dispatch Centre at Modipuram under UPPCL” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)

Petition No. 226/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the Combined Asset under “Tarapur Transmission System associated with Tarapur Atomic Station Stages-3 and 4” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others

Petition No. 209/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for “Fixed and Thyristor Controlled Series Compensation for 400 kV D/C Raipur-Rourkela transmission Line at Raipur” in the Western Region”

Petitioner : Power Grid Corporation of India Limited (PGCIL)



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 211/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Combined Asset of 1X125 MVar Bus Reactor at Khandwa along with associated bays and 1X125 MVar Bus Reactor at Dehgam along with associated bays” under “Western Region System Strengthening Scheme VII” in the Western Region”

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Petition No. 208/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for the “Transmission System associated with 400 kV Bina-Nagda D/C Line” in the Western Region”

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Date of Hearing : **12.2.2025**

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Vishal Sagar, PGCIL
Shri A. Naresh Kumar, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Amit Yadav, PGCIL
Shri Arjun Malhotra, PGCIL
Shri Piyush Awasthi, PGCIL

Record of Proceedings

The representatives of the Petitioner submitted that the present Petitions had been filed for truing up of the transmission tariff for the 2019-24 tariff period and



Combined RoPs in P. Nos. 111/TT/2025, 110/TT/2025, 96/TT/2025, 109/TT/2025, 107/TT/2025, 97/TT/2025, 24/TT/2025, 94/TT/2025, 95/TT/2025, 123/TT/2025, 121/TT/2025, 120/TT/2025, 119/TT/2025, 118/TT/2025, 128/TT/2025, 133/TT/2025, 125/TT/2025, 227/TT/2025, 183/TT/2025, 181/TT/2025, 228/TT/2025, 229/TT/2025, 20/TT/2025, 230/TT/2025, 220/TT/2025, 2/TT/2025, 56/TT/2025, 212/TT/2025, 231/TT/2025, 223/TT/2025, 224/TT/2025, 148/TT/2025, 225/TT/2025, 232/TT/2025, 135/TT/2025, 226/TT/2025, 209/TT/2025, 211/TT/2025 & 208/TT/2025

determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioner requested that the transmission tariff may be allowed as claimed in the respective Petitions.

2. None were present on behalf of the Respondents despite notice.
3. After hearing the representatives of the Petitioner, the Commission directed the Respondents to file their respective replies within a week with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
4. The Petitioners was directed to file the following information, on an affidavit, within a week with a copy to the Respondents:

Petition No. 111/TT/2025

- (a) Since the Petitioner has sought tariff for the 2 Nos. 400 kV, 315 MVA ICT-I & II at Khandwa Sub-station, confirm whether the Petitioner has replaced the 315 MVA ICT with higher capacity ICT, if yes, submit the details thereof;
- (b) Whether the Petitioner has implemented any other transmission system at Khandwa Sub-station? If yes, submit the details thereof; and
- (c) Confirm whether all the assets are currently in use and whether there has been any decapitalization.

Petition No. 110/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there is any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Vindhyachal Sub-station.

Petition No.96/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Baripada Sub-station.

Petition No. 109/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and



- (b) The details of the other Petitions where the additional assets have been implemented at Siliguri (new) Sub-station.

Petition No. 107/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at 765/400 kV Kurnool Sub-station.

Petition No. 97/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Jeypore Sub-station.

Petition No. 24/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization;
- (b) The details of the other Petitions where the additional assets have been implemented at Durgapur and Maithon Sub-station; and
- (c) The shifting details of rectors installed at Purnea and Binaguri Sub-station.

Petition Nos. 94/TT/2025, 95/TT/2025, 208/TT/2025, 209/TT/2025, 123/TT/2025, 121/TT/2025, 119/TT/2025, 183/TT/2025, 181/TT/2025, 223/TT/2025, 224/TT/2025, 225/TT/2025, 226/TT/2025 232/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization.

Petition No. 120/TT/2025

- (a) Confirm whether Special Protection Scheme for Rihand-Dadri HVDC Bi-pole and Gorakhpur -Muzzafarpur 400 kV lines are currently in use and if there has been any decapitalization; and
- (b) The tariff details and Petition in which the tariff has been approved for Rihand-Dadri HVDC Bi-pole and Gorakhpur -Muzzafarpur 400 kV lines.



Petition No. 118/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Raibarielly Sub-station.

Petition No. 128/TT/2025

- (a) The details of the SEMs installed at various Sub-stations; and
- (b) Whether the SEMs installed at various Sub-stations are still in operation, or have been subsequently replaced with new SEMs? If yes, the details thereof.

Petition No. 133/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Rihand and Singrauli Sub-station.

Petition No. 125/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization;
- (b) Whether 40% FSC installed at Ballabgarh on 400 kV D/C Kanpur-Ballabgarh Transmission Line is in still in operation? And
- (c) The details of the other Petitions where the additional assets have been implemented at Kanpur Sub-station and Ballabgarh Sub-station and tariff details approved by the Commission.

Petition No. 227/TT/2025

- (a) The instant petition covers spare ICTs and Reactors. Whether the Petitioner has utilized the spares ICTS and Reactors at any other Sub-station? If yes, details of the same; and
- (b) The details of the other Petitions where the additional assets have been implemented at Raipur Sub-station, Pune Sub-station, Wardha Sub-station, Dehgam Sub-station, Jabalpur and Itarsi, and tariff details approved by the Commission.



Petition No. 228/TT/2025

- (a) The details of the other Petitions where the additional assets have been implemented at 400/220 kV Rajgarh Sub-station.

Petition No. 229/TT/2025

- (a) Whether 40% FSC installed on 400 kV Ranchi-Sipat Line at Ranchi Sub-station is in still in operation?

Petition No. 20/TT/2025

- (a) The instant Petition covers spare ICTs and Reactors. Whether the Petitioner has utilized the spare ICTs and Reactors at any other Sub-station? If yes, submit the details of the same; and
- (b) The details of the other Petitions where the additional assets have been implemented at Biharshariff Sub-station, Jamshedpur Sub-station, Rourkela Substation, Baripada Substation, Durgapur Substation, Siliguri Sub-station, and Gangtok Sub-station.

Petition No. 230/TT/2025

- (a) Clarify, whether 2 Nos. 400 kV, 50 MVAR Line Reactor at Shujalpur is a part of the original scope of work; and
- (b) Submit a copy of the Investment Approval.

Petition No. 220/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Abdullapur Sub-station, Allahabad Sub-station, Dadri Sub-station, Patiala Sub-station, Mainpuri Sub-station, Ballabgarh Sub-station, Panipat Sub-station, Kaithal Sub-station, Malerkotla Sub-station and tariff details approved by the Commission.

Petition No. 2/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and



- (b) The details of the other Petitions where the additional assets have been implemented at Raipur Sub-station and Bhadrawati Sub-station and tariff details approved by the Commission.

Petition No. 56/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization;
- (b) Clarify, whether 1 No. 80 MVAR, 400 kV Reactor at Kolhapur Sub-station at Shujalpur is part of original scope of work; and
- (c) The details of the other Petitions where the additional assets have been implemented at Vapi Sub-station and Kolhapur Sub-station and tariff details approved by the Commission.

Petition No. 212/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Agra Sub-station, Bhiwadi Sub-station, Moga Sub-station and tariff details approved by the Commission.

Petition No. 231/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization.
- (b) The details of the other Petitions where the additional assets have been implemented at Bilaspur Sub-station and tariff details approved by the Commission.

Petition No. 224/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization; and
- (b) The details of the other Petitions where the additional assets have been implemented at Gwalior Sub-station, Bhatapara Sub-station, and tariff details approved by the Commission.



Petition No. 148/TT/2025

- (a) Confirm whether all the assets are currently in use and whether there has been any decapitalization.
- (b) The details of the other petitions where the additional assets have been implemented at Satna Sub-station, and Raigarh Sub-station, and tariff details approved by the Commission.

Petition No. 211/TT/2025

- (a) The details of the other Petitions where the additional assets have been implemented at Khandwa Sub-station, Dehgam Sub-station and tariff details approved by the Commission.
4. Subject to the above, the Commission reserved the orders in these matters.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

